GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5307

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

BOATS OF COASTAL SECURITY POLICE

5307. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the defunct fast interceptor boats out of total boats utilized by the coastal security police in the coastal region of Andhra Pradesh;
- (b) whether the Government has sanctioned arms to the 21 marine police stations manning 974 km long coastal line of Andhra Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NISITH PRAMANIK)

- (a): Under the Coastal Security Scheme (CSS), Andhra Pradesh has been provided 12 Nos. of 12 Ton boats and 6 Nos. of 5 Ton boats, maintenance of which was undertaken by Government of India till 19.07.2017, after which it is the responsibility of the State Government.
- (b) & (c): Under the CSS, no Coastal State/UT, including Andhra Pradesh, has been sanctioned arms for Coastal Police Stations.
